The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) The Indian Railways Act does not apply to 'Trolley buses'.

(b) In view of answer to part (a) above, the question of granting leases by Railway Ministry does not arise. The leases are to be given by the State Governments or Local Bodies as the case may be.

(c) and (d). Information is not readily available with the Government.

Enhancement of Pilgrims Tax

1965. Shri Ram Harkh Yadav: Will the Minister of **Railways** be pleased to state:

(a) whether Government propose to enhance the rate of surcharge on pilgrims visiting and leaving Kurukshetra and Thanesar by rail;

(b) if so, when and the rate of enhancement; and

(c) whether there are any exemptions from the levy?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) The Government have no such proposal under consideration at present.

(b) Does not arise.

(c) The following classes of passengers are exempt from the levy of this tax under Section 9 of the 'Terminal Tax on Railway Passengers Act 1956':

(i) Children not over three years of age;

(ii) Police officers travelling on railway warrants;

(iii) Persons travelling on military warrants and troops travelling in reserved vehicles at vehicles rate; and

(iv) Free pass holders.

Seed Farms

1966. Shri Daljit Singh: Will the Minister of **Food and Agriculture** be pleased to state the total amount given to Punjab Government for setting up seed farms during 1962-63?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): Under the revised financial procedure introduced in 1958-59 Central Assistance admissible for various schemes is indicated to State Governments according to the heads of development at the beginning of the year and sanctions are issued at the end of the year according to heads of development, and not scheme-wise, on the basis of actual expenditure in the first three quarters (April to December, 1962) and anticipated expenditure in the last quarter (January to March 1963). For the head 'Development of Agricultural Production including Marketing, Minor Irrigation and Land Development', an amount of Rs. 1.81 crores was sanctioned for 1962-63. This includes amount given for seed farms.

राष्ट्रीय राजपथ संख्या ४३ पर इन्द्रावती नदी पर पुल

१९६७. श्री लखमू भवानी : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राष्ट्रीय राजपथ संख्या ४३ पर इन्द्रावती नदी का पुल बरसात के दिनों में पानी में डूब जाता है जिससे परिवहन श्रौर संचार की दृष्टि से जगदलपुर का भारत के शेष भाग से सम्बन्ध कई दिनों के लिये टूट जाता है ; श्रौर

(ख) यदि हां, तो उक्त पुल को ऊंचा करने के सम्बन्ध में क्या कोई निर्णय किया गया है ?

परिवहन तथा संचार मंत्रालय में उप मंत्री (श्री भगवती) : (क) जी, हां। बरसात के दिनों में इन्द्रावती पुल पर यातायात में रुकावट श्रा जाती है ।

(ख) जी, नहीं। मौजूदा पुल से नीचे की श्रोर चित्रकोट पर इन्द्रावती नदी पर एक

डाम बनाने की योजना राज्य सरकार के विचाराधीन है । प्रस्तावित ऊंचे पुल की डिजाइन पूर्ण जलाशय की सतह पर ही आश्रित होगी, अतः प्रस्तावित डाम निर्माण योजना को राज्य सरकार द्वारा अंतिम रूप दिये जाने पर ही पुल का निर्माण शुरू किया जा सकता है ।

रायपुर तक टेलीप्रिंटर लाइन

१९६८. श्री लखमू भवानी : क्या **परिवहन तथा संचार** मंत्री यह बताने की कृपा करेंगे कि रायपुर में टेलीप्रिंटर की लाइन देने के विषय में शासन ने क्या निर्णय किया है ?

परिवहन तथा संचार मंत्रालय में उपमंत्री (श्री भगवती) : रायपुर के लिए एक टेलीप्रिंटर लाइन पहले से ही मौजूद है ।

रायपुर के पास मालगाड़ियों की टक्कर

१९६९. श्री लखमू भवानी : क्या **रेलवे** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अभी हाल में रायपुर के पास दो माल गाड़ियों के बीच भिड़न्त हो गई थी ;

(ख) क्या यह सच है कि इस भिड़न्त में एक डीज़ल इंजन पूरी तरह नष्ट हो गया था ; और

(ग) यह दुर्घटना किन कारणों से हुई और उसमें कितने रुपयों की क्षति हुई ?

रेलवे मंत्रालय में उपमंत्री (श्री सें० वें० रामस्वामी) : (क) जी नहीं ।

(ख) और (ग): सवाल नहीं उठता ।

कटनी के पास रेल-दुर्घटना

१९७०. श्री लखमू भवानी : क्या **रेलवे** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कटनी के पास इस मास एक डीज़ल इंजन दुर्घटनाग्रस्त हो गया था ;

(ख) दुर्घटना किन कारणों से हुई ;

(ग) कितने व्यक्ति मरे अथवा घायल हुए ;

(घ) इसमें कितनी क्षति हुई ; और

(ङ) क्या दुर्घटना की जांच की जा रही है ?

रेलवे मंत्रालय में उपमंत्री (श्री सें० वें० रामस्वामी) : (क) २३-३-६३ को कटनी के पास अप डीज़ल लाइट इंजन और टी ३५ डाउन माल गाड़ी के डीज़ल इंजन में आमने-सामने की टक्कर हुई ।

(ख) कारणों की जांच की जा रही है ।

(ग) किसी की मृत्यु नहीं हुई । एक व्यक्ति गंभीर रूप से घायल हुआ और सात को मामूली चोटें आयीं ।

(घ) रेल-सम्पत्ति को लगभग १०,०४,५०० रुपये का नुक्सान पहुंचा ।

(ङ) जी हां ।

Production of Eggs

1971. Shri P. Venkatasubbaiah: Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether any experiment has been made in regard to increasing egg production by adding vitamin C to the poultry feed; and

(b) if so, whether any results have been achieved?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). No experiment has been made on increasing egg production by adding vitamin 'C' to poultry feed. Vitamin 'C' is produced in the body of the birds themselves. It is not, therefore, included in the poultry feed. Synthetic vitamin A, B2 and D3 are, however, given in poultry ration for achieving increased production of eggs and meat.

Zund-Kandla Railway Track

1972. Shri Yajnik: Will the Minister of **Railways** be pleased to state:

(a) when the Zund-Kandla Railway track will be completed for operation; and